

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE::
MEDAK AT SANGAREDDY

PRESENT: Smt K.Sai Rama Devi
Principal District & Sessions Judge,
Medak at Sangareddy.

Sub: PUBLIC SERVICES – OUTSOURCING – Office Subordinates
– Transfer and postings of Office Subordinates - Orders –
Issued – Reg.

ORDER DIS.NO. 2063 /Admn/ 2019, **DATED:06-05-2019**

The Principal District and Sessions Judge, Medak at Sangareddy, is pleased to pass the following orders **on administrative grounds** to come into force with immediate effect;

- 1) **Sri K.Prasad, Office Subordinate (Outsourcing)**, Additional Junior Civil Judge's Court, Siddipet is transferred and posted as Office Subordinate (Outsourcing) in the Court of Principal Junior Civil Judge, Siddipet.
- 2) **Sri P.Rajashekar, Office Subordinate (Outsourcing)**, Principal Junior Civil Judge's Court, Siddipet is transferred and posted as Office Subordinate (Outsourcing) in the Court of Additional Junior Civil Judge, Siddipet.

Note:

1. The concerned Presiding Officers are requested to relieve the individuals immediately with a direction to report to duty in their new place of posting.
2. The date of joining and relieving shall be intimated to this Court.


Principal District and Sessions Judge,
Medak at Sangareddy

To:
The individuals (through concerned P.O.)

Copy to:
1. The Principal Junior Civil Judge, Siddipet.
2. The Additional Junior Civil Judge, Siddipet.
3. The Senior Superintendent, Prl. District Court, Sangareddy.

Spare/ Stock file.